



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,21st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	WP(C)/6858/2022 FIXED, AT 2:00 PM	ANJUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. D K BAGCHI
ORDERS				
27	PIL/47/2014 FIXED	SAHIDUR RAHMAN AND ANR. Versus UNION OF INDIA and 15 ORS,	MRM H AHMED MR.M R CHOUDHURY	GA, ASSAM(R- 3-7) C.G.C.Res. No. 10 and 11 notices returned unserved, Res. No. 9 and 12 notices issued / not appeared MR. D C BORAH(R-1, 2 & 8) MS.J HUDA MR.A T SARKAR MD.M Z SHAH(R-13) MR.H A AHMED(R-13) MR.R ALI(R-13) MDK RAHMAN ASSTT.S.G.I.
28	PIL/16/2022 BY SLIP	AMIYA KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR U S BORGHAIN MR. M KALITA MRS S GOSWAMI MR M SARMA MR. L Deka MR. J HATIMURIA	SC, PWD ROAD SC, HEALTH
29	WA/361/2022 CAVT. NO.13312/022, FIXED	M/S GAURIPUR COOP Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR

WITH
I.A.(Civil)/3383/2022
in WA/361/2022

M/S GAURIPUR COOP
Versus
THE STATE OF ASSAM AND 7 ORS.

MR. M K CHOUDHURY
MR S KHOOND
MR D J MEDHI

MR. K N CHOUDHURY
SC, CO OP
GA, ASSAM
MS. A TALUKDAR
S BORA
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 21/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
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18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	WP(C)/8252/2022 B/O	REHENA BIBI @ REHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/8274/2022 B/O	MAHAMMAD ALI @ ALI AHMED @ ALI MAHAMMAD Versus THE UNION OF INDIA AND 6 ORS	MR J C BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS				
24	I.A.(Civil)/3803/2022 B/O in WP(C)/8070/2022	GARZAN ALI @ MD GARZAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/8070/2022	GARZAN ALI @ MD GARZAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 21/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

9	Arb.P./27/2022 FIXED	M/S S R ENGINEERING CONSTRUCTION Versus THE COMMANDER WORKS ENGINEER AND ANR		MR. R K D CHOUDHURY MR H GUPTA MR H GUPTA
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ORDERS

10	Arb.P./25/2021 FIXED	M/S B N SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD
11	I.A.(Civil)/3374/2022 FIXED, WITH Arb.P./4/2014 (D/O) in Arb.P./4/2014	M/S G D ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA and 2 ORS	PETITIONER IN PERSON	MR B CHAKRAVORTY

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
59	Cont.Cas(C)/612/2022 FIXED	BIREN CHANDRA BORAH Versus BIJOYA CHOUDHURY AND ANR.	MR. S P CHOUDHURY MS B DEVI	SC, ELEM. EDU MR B KAUSHIK SC. ACCOUNTANT GENERAL SC, FINANCE DEPTT.
60	WP(C)/7537/2022 FIXED	LATA BALA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU
<u>ORDER (STAY VACATING)</u>				
61	I.A.(Civil)/3596/2022 FIXED in WP(C)/6784/2022 WITH WP(C)/6784/2022	FARUQUE HASAN SIDDIKI Versus THE STATE OF ASSAM AND 6 ORS DR. JAHURUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI MR. R ALI H A AHMED	SC, HIGHER EDU H A AHMED SC, HIGHER EDU DR. B AHMED (r-5,6) MR. T J MAHANTA (R7) GA, ASSAM MS. P BHATTACHARYA (R7) MR A U AHMED (r-5,6) MS. H SARMA (r-5,6) MR T GOGOI (R7)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SPECIAL DIVISION BENCH AND SINGLE
BENCH OF HONOURABLE MRS. JUSTICE M.THAKURIA
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

JUDGMENT

3 CRL.A(J)/10/2019 BITU PRAJA MR. J DAS, AMICUS CURIAE PP, ASSAM
Versus
THE STATE OF ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2022

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1) MR S SARMA 28-11-2022 To 09-01-2023
2) MR. M K MAJUMDAR 02-12-2022 To 22-12-2022
3) MRS A BUJARBARUAH 05-12-2022 To 22-12-2022
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
25	WP(C)/8157/2022 FIXED	RUHINI KUMAR GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. R DE MS. D PATHAK	SC, FOREST
26	WP(C)/8272/2022 B/O	MANULLAH SHEIKH Versus THE UNION OF INDIA AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM DY.S.G.I.
27	WP(C)/8273/2022 B/O	HARADHAN GHOSH AND 115 ORS Versus THE UNION OF INDIA AND 5 ORS.	MR. S B PRASAD	GA, ASSAM DY.S.G.I. SC, K A A C
28	WP(C)/8281/2022 B/O	M/S SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM
29	WP(C)/8285/2022 B/O	OLIMAX ENERGY PRIVATE LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	GA, ASSAM SC, TAXES
30	WP(C)/8291/2022 B/O	SUMERI DEVI Versus THE UNION OF INDIA AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. N BORUAH MR G RENGMA	DY.S.G.I.
31	WP(C)/8295/2022 B/O	MD SAMSUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS	MR. M I HUSSAIN MR S HOQUE MR. S M RAHMAN N. UDDIN	SC, CO OP GA, ASSAM
32	WP(C)/8296/2022 B/O	AKANKSHA ALLIANZ Versus THE STATE OF ASSAM AND 3 ORS.	MR. K P PATHAK MR. A BORO Mr. A Baruah	SC, AGRI. DEPARTMENT
ADMISSION				
33	WP(C)/2204/2022 FIXED	NAWAL KISHOR SAHANI Versus THE INDIAN INSTITUTE OF TECHNOLOGY AND 5 ORS	MR. B D KONWAR SR. ADV. MR. S SAHU MR. M K ALI MS. S SARMA MR H AGARWAL MR J SINGH MS. D BRAHMA	MR. R P KAKOTI SR. ADV. (r-1 to 4) MR. K GOGOI MR A B DEY (r-1 to 4) MR. S SUTRADHAR (r-1 to 4) SC, IIT ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 21/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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[For Wednesday,21st December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
16	Cont.Cas(C)/784/2022 B/O	GUNAJAY CHOUDHURY Versus RAJESH SARKAR AND ANR	MR. S K DAS MR R KARIM MR D BARMAN	
17	WP(C)/8122/2022 FIXED	MUSTT TOSLIMA KHATUN@TASLIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR MR A N IQBAL D. HUSSAIN	GA, ASSAM SC, HEALTH
18	WP(C)/8193/2022 FIXED	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK	SC, L G B R I M H DY.S.G.I.
19	WP(C)/8289/2022 B/O	NABAJIT BARMAN AND 196 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR B M DEKA MR. U K NAIR MS D MAHANTA	GA, ASSAM SC, G U
20	WP(C)/8290/2022 B/O	SWAMI RANJAN PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MS. P BORAH	GA, ASSAM
21	WP(C)/8299/2022 B/O	PRIYANKA PRIYADARSHINI BAISHYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARMA	SC, HEALTH
22	WP(C)/8302/2022 B/O	PABAN BORA Versus UNION OF INDIA AND 5 ORS	MR. M K BORAH MS. P. KASHYAP	DY.S.G.I.
<u>ADMISSION</u>				
23	WP(C)/5769/2016 FIXED	APURBA KR. NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MR.R M CHOUDHURY	GA, ASSAM
<u>ORDERS</u>				
24	I.A.(Civil)/3797/2022 WITH WP(C)/7326/2022(D/O), B/O in WP(C)/7326/2022	MD. YASIN ALI Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS.	MR. S BORA	SC, A S H B

HEARING

25	WP(C)/404/2020 PERSONAL APPEARANCE, FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
WITH				
26	WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
WITH				
27	WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 21/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
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13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,21st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
32	WP(C)/4508/2021 BY SLIP	DR. MIRSAALIM ULLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MR. M H SAIKIA	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
	WITH			
33	WP(C)/7707/2018	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
	WITH			
34	WP(C)/509/2019	JATIN CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM SC, FINANCE SC, HEALTH
	WITH			
35	WP(C)/3109/2019	MAHESH CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K BORO MS J DAS	SC, HEALTH SC, FINANCE DEPTT. SC, PENSION
	WITH			
36	WP(C)/4008/2021	DR. SURESH DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. M KASHYAP MR D KALITA MR. D J DAS MS A BHUYAN	SC, HEALTH SC, FINANCE
<u>MOTION</u>				
37	WP(C)/8249/2022 B/O	M/S BPCL NESSIMLAGURI (TAPASHYA) Versus THE UNION OF INDIA AND AND 6 ORS.	MR. D DAS SR. ADV R SARMAH MR. I DAS MR. K MOHAMMED MS S SHARMA	GA, ASSAM SC, NHAI DY.S.G.I.
38	WP(C)/8264/2022 B/O	DHARITRI KALITA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP

39	WP(C)/8270/2022 B/O	HARI PHUKAN Versus SIMALUGURI MUNICIPAL BOARD AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
40	WP(C)/8275/2022 FIXED	M/S KARBI ANGLONG HOSPITALS PVT LTD Versus THE STATE OF ASSAM AND 4 ORS ADMISSION	MD F FARIDI	SC, HEALTH SC, K A A C
41	WP(C)/4887/2022 FIXED	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR F K R AHMED MR. R CHOUDHURY	GA, ASSAM
42	WP(C)/5161/2022 FIXED	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS. ORDERS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
43	WP(C)/1749/2022 B/O	BIJOY KRISHNA DAM Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	MR H R A CHOUDHURY (r- 6) GA, ASSAM MR F U BARBHUIYA (r-6) MR. M A CHOUDHURY (r-6) MS S DAS (r-6)

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LEAVE NOTE OF ADVOCATES FOR 21/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
32	RSA/54/2018 AT 3:00 PM	SRI MADAN CH NATH Versus PAMPA GHOSH and ANR	MR. M AHMED MR. A R SIKDAR MR. N AHMED MR. M H TALUKDAR	MR. Z HUSSAIN MS. B B AHMED
MOTION				
33	Tr.P.(C)./126/2022 B/O	NUR NEHAR BEGUM Versus ILIASUR RAHMAN	MR. DILIP DEY	
34	Tr.P.(C)./127/2022 B/O	DR. ARCHANA HALOI Versus DR. DIGANTA JYOTI SARMA	MR. N C DAS	
35	CRP(IO)/317/2022 B/O	MD. SAFIQUE AHMED AND 4 ORS. Versus ON THE DEATH OF ENAMUL HAQUE HIS LEGAL HEIRS NAJMA NASREEN AND ORS.	MR. P DEKA MR R HOQUE MR A DAS	
36	CRP(IO)/319/2022 B/O	SURAJ ALI AND 9 ORS. Versus MITHARAM NARAH AND 67 ORS	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	
37	CRP(IO)/320/2022 B/O	KARABI DAS Versus DHARITRI MEDHI AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	

FOR HEARING U/O XLI RULE II C.P.C.

38	RSA/188/2022 FIXED	ON THE DEATH OF MD. ABDUL KHALEQUE HIS LEGAL HEIRS NAMELY HAMIDA KHATOON AND ORS. Versus ON THE DEATH OF MD. HAFIZUDDIN MANDAL HIS LEGAL HEIRS NAMELY HELAL UDDIN AND ORS.	MR. A TALUKDAR MR G J SAIKIA MR. M BISWAS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED FOR CAVEATOR
 WITH				
I.A.(Civil)/3691/2022 in RSA/188/2022				
ON THE DEATH OF MD. ABDUL KHALEQUE HIS LEGAL HEIRS NAMELY HAMIDA KHATOON AND ORS. Versus ON THE DEATH OF MD. HAFIZUDDIN MANDAL HIS LEGAL HEIRS NAMELY HELAL UDDIN AND ORS.				
MR. A TALUKDAR MR G J SAIKIA MR. M BISWAS				
MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED FOR CAVEATOR				
 WITH				
I.A.(Civil)/3693/2022 in RSA/188/2022				
ON THE DEATH OF MD. ABDUL KHALEQUE HIS LEGAL HEIRS NAMELY HAMIDA KHATOON AND ORS. Versus ON THE DEATH OF MD. HAFIZUDDIN MANDAL HIS LEGAL HEIRS NAMELY HELAL UDDIN AND ORS.				
MR. A TALUKDAR MR G J SAIKIA MR. M BISWAS				
MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED FOR CAVEATOR				

ORDERS

39	I.A.(Civil)/1506/2022 FIXED in RSA/3732/2019 WITH RSA/3732/2019 (Filing Number) WITH I.A.(Civil)/699/2021	NIRAMONI DAS DUTTA Versus ROMESH DUTTA SMTI NIRAMONI DAS DUTTA Versus SRI ROMESH DUTTA NIRAMONI DAS DUTTA Versus ROMESH DUTTA	MR. B D DEKA MR. B D DEKA MR. M DAS N CHAUDHURY	MR. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED FOR CAVEATOR MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
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LEAVE NOTE OF ADVOCATES FOR 21/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
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20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,21st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/8298/2022 B/O	M/S BHARATIA BALIKA SHIKSHA AND ANUSANDHAN SANSTHA AND ANR Versus UNION OF INDIA AND 4 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, P AND R.D. DY.S.G.I.
30	WP(C)/8300/2022 B/O	JOY CHANDRA SINGHA AND 11 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, CO OP
31	WP(C)/8304/2022 B/O	ZAHIRUL ISLAM SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS	GA, ASSAM
32	WP(C)/8307/2022 B/O	SHEIKH MAHI UDDIN AND 5 ORS Versus THE UNION OF INDIA AND 14 ORS	MS. A HUSSAIN MR R ISLAM	GA, ASSAM DY.S.G.I. SC, PWD
ADMISSION				
33	WP(C)/4122/2022 FIXED	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MR. A M BARBHUIYA MS A BEGUM MS N KHATUN S. M. ZINNA	GA, ASSAM MR. P SARMA, SC, AFDC, ASSAM MR. S B LASKAR MR. H A LASKAR
	WITH I.A.(Civil)/1905/2022 in WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/2501/2022 in WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/3729/2022 in WP(C)/4122/2022	BISHAL SINGHA Versus SAHABUDDIN AND 8 ORS	MR. A S TAPADER C M DEKA	MR. T J MAHANTA MR. R MAJUMDAR MR. P SARMA, SC, AFDC, ASSAM

34	WITH WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR K PUJARI MR. S B LASKAR MR. H A LASKAR	MR. T J MAHANTA (SR. ADV., R-5) GA, ASSAM MR. A SARMA MR. JUNM LASKAR (R-5) MS N KHATUN (R-5) SC, AFDC(R-1,2,3)
	WITH I.A.(Civil)/1501/2022 in WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. M BHAGABATI MS. B TALUKDAR	MR. T J MAHANTA (SR. ADV.) GA, ASSAM MR. JUNM LASKAR SC, AFDC
35	WITH WP(C)/5920/2021	SAHABUDDIN Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. JUNM LASKAR MS. A AHMED	MR. M BHAGABATI (R-6) MS G BORA (R-6) MS. B TALUKDAR (R-6) MR K PUJARI GA, ASSAM MR. S B LASKAR MR. S B LASKAR MR. H A LASKAR MR. H A LASKAR SC, AFDC
36	WITH WP(C)/5552/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, AFDC
37	WP(C)/4469/2022 FIXED	ASHANUR KHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MS S BORUAH MS M DAS	GA, ASSAM
38	WP(C)/5928/2022 FIXED	TAPASH KUMAR DEV SARMAH AND 5 ORS Versus THE APPELLATE AUTHORITY AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. S BIN MR S ISLAM	SC, APDCL
<u>ORDERS</u>				
39	WP(C)/1768/2022 FIXED	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. M A SHEIKH MR. N M SARKAR	SC, P AND R.D. GA, ASSAM MR M H CHOUDHURY (R- 7,8,10 TO 15)
40	I.A.(Civil)/3645/2022 PERSONAL APPEARANCE AT 10:30 AM FIXED in WP(C)/1907/2022	JAGANNATH KUMAR Versus KRISHNA DUTTA AND 15 ORS	MR. K SINGHA	MR. B C DAS GA, ASSAM MS A DAS ASSTT.S.G.I. SC, REVENUE
	WITH WP(C)/1907/2022	KRISHNA DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MRS. S ROY MS A DAS	GA, ASSAM MR. K SINGHA (R-5) SC, RAILWAY ASSTT.S.G.I. SC, REVENUE
41	WITH Cont.Cas(C)/517/2022	THE UNION OF INDIA AND 2 ORS. Versus PALLAV GOPAL AND ANR.	MRS. A GAYAN	
42	WITH Cont.Cas(C)/725/2022	JAGANNATH KUMAR Versus PALLAV GOPAL JHA AND 6 ORS.	MR. K SINGHA MR P J PATAR	
43	WITH WP(C)/1838/2022	THE UNION OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
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15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,21st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
56	AB/2946/2022 B/O	ISMAIL SHEIKH @ ISMAIL AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
MOTION (BA)				
57	Bail Appln./3482/2022 BY SLIP	JAMSER ALI @ MD. JAMSHER ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
58	Bail Appln./3620/2022 B/O	MUBARAK ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
MOTION				
59	AB/3735/2022 BY SLIP	ABU HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
BAIL HEARING				
60	AB/3494/2022 BY SLIP	ASHRAFUL ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
61	AB/3584/2022 BY SLIP	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HUSSAIN R I MONDAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2022

-

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
6)	MR. B NATH	16-12-2022	To	06-01-2023
7)	MR. N BARMAN	14-12-2022	To	22-12-2022
8)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,21st December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
26	MACApp./644/2018 FIXED	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MINA ROY AND 3 ORS	MR. S K GOSWAMI MR. R SARMA MR. B K GOSWAMI	MR. A R AGARWALA MR. S ROY (R2) MR. M H LASKAR (R2) MS. R LAILA MD. K ALI
ORDERS				
27	MACApp./254/2020 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD. Versus TRISHNA NIRMALIA SENCHUA AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH
28	I.A.(Civil)/103/2021 B/O in MACApp./10574/2020	SMTI. SANTANA DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS.	MS. S KHANIKAR MR G BORDOLOI	MR. R GOSWAMI (R-1 & R-2) MS. P BORTHAKUR (R-1 & R-2)
	WITH MACApp./10574/2020 (Filing Number)	SANATAN DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS. E	MR G BORDOLOI	
	WITH I.A.(Civil)/10575/2020 (Filing Number)	SANATAN DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS. D	MR G BORDOLOI	
29	CRP(IO)/289/2022 B/O	RASHIDA KHATUN MAZUMDER AND 8 ORS. Versus ISMAIL ALI MAZUMDAR	MS. R CHOUDHURY MR N RAHMAN	
30	WITH CRP/124/2022	MUSTT. AYESHA BEGUM LASKAR AND ANR. Versus MUSTT. FERDOUSIARA AHMED LASKAR AND 2 ORS.	MR. I ALAM Ms. R. R. BORAH MR. T SK	
31	WITH CRP(IO)/288/2022	JESMIN BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2022

-

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
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20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
59	Bail Appln./3012/2022 (AT 10:30 AM)	PRABHA SANKAR TIWARI Versus THE UNION OF INDIA	MR. S MITRA MR A K BORO	SC, NCB
60	Bail Appln./3221/2022 (AT 10:30 AM)	NIBEN LANGTHASA Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA MR. D THAOSEN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
61	Bail Appln./3353/2022 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	MR. R R Gogoi, Special PP, Wildlife Protection PP, ASSAM
62	Bail Appln./3371/2022 WITH CASE RECORD AND CASE DIARY, FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
63	AB/3359/2022 WITH CASE RECORD AND CASE DIARY, FIXED	ANUWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N AHMED MR. B M CHOUDHURY MD S I AHMED	PP, ASSAM
64	AB/3534/2022 FIXED	CHANDAN BORAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
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16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Wednesday,21st December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
24	WP(C)/2675/2020 PART-HEARD, BY SLIP, AT 2:00 PM	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH	GA, ASSAM
WITH				
25	WP(C)/3533/2020	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH	GA, ASSAM
26	WP(C)/1455/2021 FIXED	JINU BEZBORA SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
27	WP(C)/2159/2021 FIXED	PRAVAWATI BORAH (CHUTIA) Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	SC, PNRD GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 21/12/2022

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
6)	MR. B NATH	16-12-2022	To	06-01-2023
7)	MR. N BARMAN	14-12-2022	To	22-12-2022
8)	MR. P KHATANIAR	13-12-2022	To	08-02-2023

9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	Crl.Pet./1331/2022 B/O	DIBYAJYOTI DAS @ DIBYA DAS @ TABU AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/12/2022

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
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20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,21st December 2022]

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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

11 CRP(IO)/80/2021	KAILASH CHANDRA SARMA Versus RUMAMONI DAS	MR. S P ROY MD S HAQUE MR A K SHARMA	MR. S SHARMA MS G M THAKUR
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LEAVE NOTE OF ADVOCATES FOR 21/12/2022

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	AB/3784/2022 B/O	RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
BAIL HEARING (BA)				
48	Bail Appln./3199/2022 FIXED	MUHAMMED SHAFI TV @ MUHAMMED SHAFI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
49	Bail Appln./3326/2022 FIXED	NILKAMAL CHOUDHURY Versus THE STATE OF ASSAM	MR. M RAHMAN MR R SARKAR	PP, ASSAM
WITH				
50	AB/3412/2022	SANJIB SARMA Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
WITH				
51	AB/3416/2022	RAJU BARMAN AND 6 ORS Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
52	Bail Appln./3333/2022 FIXED	MD. ASHADUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
53	Bail Appln./3522/2022 FIXED	CHIRAG JAYESH MEHTA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA	PP, ASSAM
54	Bail Appln./3541/2022 B/O	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	PP, ASSAM
BAIL HEARING				
55	AB/3631/2022 FIXED	BIJAY GUPTA Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM

56 AB/3632/2022
FIXED

EAJUR ALI @ EJUR ALI
Versus
THE STATE OF ASSAM

MR. A PARAMANIK

PP, ASSAM

57 AB/3637/2022
FIXED

JAHIR UDDIN MOLLAH
Versus
THE STATE OF ASSAM

MD. A HUSSAIN
MR. A S CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 21/12/2022

-

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
6)	MR. B NATH	16-12-2022	To	06-01-2023
7)	MR. N BARMAN	14-12-2022	To	22-12-2022
8)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,21st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
62	AB/3742/2022 FIXED	MD. MUJAMMIL HUSSAIN @ MUJAMMIL HAQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A I HUSSAIN MR. S H ZAMAN MS R DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/12/2022

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